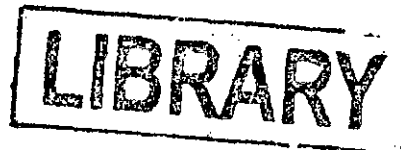


**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

**ORDER SHEET**



COURT NO. : 1  
08.01.2021  
C.P.C/350/17/2020  
O.A./350/1044/2019

MD IKBAL HOSSAIN  
-V/S-  
MR SUNIL BARTHWAL

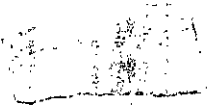

ITEM NO:66

FOR APPLICANTS(S) Adv. :

Mr. G. C. Chakraborty

FOR RESPONDENTS(S) Adv.:

Mr. S. C. Prasad

Notes of The Registry	Order of The Tribunal
	<p>Heard ld. counsel for petitioner and alleged contemnors.</p> <p>Ld. counsel for petitioner submits that in compliance of the direction of this Tribunal, the Appellate Authority has passed the order which give a fresh cause of action.</p> <p>Accordingly, CPC is dropped.</p> <p>Notices, issued, if any, are also discharged.</p> <p>Petitioner is given liberty to challenge the order of Appellate Authority, if he further aggrieves.</p> <div style="display: flex; justify-content: space-around; align-items: flex-end;"><div style="text-align: center;"> ( TARUN SHRIDHAR ) MEMBER(A)</div><div style="text-align: center;"> ( BIDISHA BANERJEE ) MEMBER (J)</div></div> <p>pd</p>